

by the public sector companies for submitting their audited accounts to the shareholders at their general body meetings was 6 months and 12 days. 72.5 per cent of the Government companies submitted their audited balance-sheets within the prescribed period of six months from the close of the financial year. Out of the balance, 19.7 per cent submitted them within the period of 9 months by obtaining extension of time, which is allowable upto three months. 7.8 per cent of companies submitted their balance-sheets after a period of 9 months.

(b) From the available information, the average time taken by the private sector companies during the same year was 6 months and 17 days, i.e. 5 days more than by the public sector companies. The time-limit for submitting the audited balance sheets etc. to the shareholders at the annual general meeting is the same both for the public and the private sector companies and they are at par in this matter.

Trains Originating from Idgah, Agra

4246. **Shri Chittaranjan Roy:**
Shri Kameshwar Singh:
Shri Y. A. Prasad:
Kumari Rajani Gandha:
Shri P. M. Sayeed:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that trains originating from Idgah, Agra Junction start without examination certificate;

(b) if so, the number of trains which originated without this certificate during the last five months; and

(c) the steps taken against this violation of safety rules?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) and (c). Do not arise.

आउट एजेन्सियां

4247. **श्री नाथूराम अहिरवार:** क्या रेलवे मंत्रो यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ऐसे स्थानों पर आउट एजेन्सियां खोलने की योजना आरम्भ की है जहां रेलवे लाइनें नहीं हैं किन्तु परिवहन के लिये माल अत्यधिक है;

(ख) यदि हां, तो ऐसी आउट एजेन्सियां की संख्या कितनी है और ये किन-किन स्थानों पर खोली गई हैं; और

(ग) इन एजेन्सियों से रेलवे को कितनी वार्षिक आय है ?

रेलवे मंत्रो (श्री चे० मु० पुतावा) :

(क) बहुत पहले से रेलों की यह नीति रही है कि आउट एजेन्सियां उन स्थानों पर खोली जायें, जो रेलवे लाइन से दूर हों, लेकिन साथ ही जो सड़क परिवहन द्वारा किसी स्टेशन से सम्बद्ध हों और जहां पर काफी यातायात होता हो ।

(ख) इस समय चालू आउट एजेन्सियों की संख्या 179 है। एक विवरण जिसमें इन आउट-एजेन्सियों के नाम और उनसे सम्बद्ध स्टेशनों के नाम दिये गये हैं, सभा पटल पर रखा जाता है [पुस्तकालय में रख दिया गया। देखिये संख्या एल० टी०—870/67]

(ग) आउट एजेन्सियों से रेलों को कोई प्रत्यक्ष आमदनी नहीं होती इनका संचालन ठेकेदारों द्वारा होता है जो आउट एजेन्सी और सम्बद्ध रेलवे स्टेशन के बीच सड़क परिवहन की व्यवस्था करते हैं जिसके लिए वे अलग से प्रभार लेते हैं ।

Export of Sports Goods

4248. **Shri Narendra Singh Mahida:**
Shri Ramachandra Ulaka:

Shri Shankarrao Mane:
Shri Tulidas Dassappa:

Will the Minister of Commerce be pleased to state:

(a) whether, with a view to ensuring that only quality goods are exported, Government propose to impose a pre-shipment inspection of sports goods;

(b) if so, whether this step is likely to impede the progress of the industry which has already made quite a mark; and

(c) whether Government propose to find a solution of the problem in consultation with the sports goods industry representatives?

The Minister of Commerce (Shri Dimesh Singh): (a) Yes, Sir.

(b) No Sir; on the contrary, the exports are likely to gain grounds in view of the confidence that will be created in the minds of foreign buyers about the quality of our products.

(c) In introducing pre-shipment inspection scheme, the industry would be invariably consulted and their problems considered.

Gem and Jewellery Export Promotion Council

4249. Shri Narendra Singh Mahida:
Shri Ramachandra Ulaka:
Shri Shankarrao Mane:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that Gem and Jewellery Export Promotion Council will be incurring an expenditure of Rs. 4,07,800 per annum and whether one third of this amount will be collected by way of membership subscription and two-third by way of Government grants;

(b) if so, the details of the proposed expenditure;

(c) whether the General Body of the Precious Stone Importers and Ex-

porters Association of Bombay have unanimously expressed their resentment at the compulsory membership of the Gem and Jewellery Export Promotion Council; and

(d) if so, the main causes of their resentment?

The Minister of Commerce (Shri Dimesh Singh): (a) No, Sir. The approved expenditure estimates of the Gem and Jewellery Export Promotion Council for 1967-68 amount to Rs. 2,21,800. Of this, the trade contribution is likely to be Rs. 75,800 and the grant from Government is estimated at Rs. 1,25,100.

(b) A statement is laid on the Table of the House giving details of the proposed expenditure for 1967-68 [Placed in Library. See No. LT-871/67].

(c) and (d). It has been reported that the general body of the Precious Stones Importers' Exporters Association, Bombay, have passed a resolution expressing their resentment against the rule requiring enrolment as a member of the Council as a pre-requisite to registration as an exporter. The main objection is that exporters handling a range of products covered by different Councils will have to pay membership fee for more than one Council.

निवारी स्टेशन पर प्लेटफार्म

4250 श्री नाथूराम अहिरवार:
क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि:

(क) क्या यह सच है कि झाली मानिकपुर रेलवे लाइन पर निवारी स्टेशन के प्लेटफार्म की ऊंचाई बहुत कम है जिसके कारण यात्रियों को असुविधा होती है और यात्रियों की दुर्घटनाएँ हो जाती हैं; और

(ख) यदि हाँ, तो यात्रियों की सुरक्षा और सुविधा के लिये सरकार का बिचार कब इस प्लेटफार्म को और ऊँचा करने का है ?